

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal NO. 152/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: Entarchcon Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Prashant K. Sarkar and Mr. Prassan Sinha, Advocates for the Petitioner

Ms. Lakshmi Gurung, Standing Counsel, Income Tax Dept.
Mr. Manish Raj, Company Prosecutor for ROC, Delhi

ORDER

Ld. Standing Counsel for the Income Tax Department has pointed out that incorrect information and illegible paper book has been supplied to her. Let the objections be removed and reply be filed before the next date of hearing.

To come up on 10th January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)